

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 368(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Sh. Sanjay Kumar Mittal Vs. Sh. Vinod Kumar Sharma & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): Mr. Siddhartha Nagpal, Advocate

ORDER

Ld. Counsel for the Respondent submits that there was a compliance of filing the documents with the Bench Officer. The Bench Officer confirms the deposit of Minutes Book only in this case. It is also submitted that talks of compromise have been initiated between the parties and the compromise is likely to be effected.

In view of the same, they pray for an adjournment.

To come up on 30th January, 2018.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)